## NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH **AHMEDABAD**

IA 272/2017 with C.P. No. 147/441/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 14.11.2017

Name of the Company:

Four Seasons Residency Ltd. & Ors.

Section of the Companies Act: Section 441 r/w 185 of the Companies Act, 2013

**SIGNATURE** DESIGNATION S.NO. NAME (CAPITAL LETTERS)

1. MR. NAVIN PAHWA MI. RITU SHAH 2. ilb CHIRAG JUAH

SR. ADV.

ADV.

Learned Senior Advocate Mr. Navin Pahwa Learned Advocate Ms. Ritu Shah i/b Learned PCS Mr. Chirag Shah present for Original Petitioner. None present for ROC.

At request of learned counsel for petitioner.

List the matter on 28.11.2017.

KI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 14th day of November, 2017.